

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/585/(IB)/2017

NAME OF THE PETITIONER(S) : BERMACO ENERGY SYSTEMS LTD

NAME OF THE RESPONDENT(S) : GRAND LUXE HOTELS LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

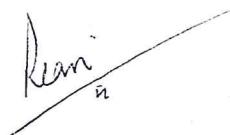
Dhananjay Kumar  
Edward James S/I/b  
Cyril Amardad  
Mangaldas

Counsel for Financial  
Creditor



Ravi Krishnamoorthy  
J&M LEGAL

COUNSEL FOR  
CORPORATE DEBTOR /  
CREDITOR



ORDER

Counsel for the Petitioner present and filed an Application under section '7' of the IBC, 2016 and also proposed the name of the IRP. The Application is admitted for hearing. At this stage, Counsel for the Respondent appeared on behalf of the Respondent and prayed for time to file counter. At request, time is enlarged with the direction to file counter before the next date of hearing by giving the copy to the other side. Matter is posted for arguments. Put up on 09.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)